

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1200/2014

New Delhi this the 30th day of May, 2016

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Smt. Sudesh Dogra
W/o Sh. Vijay Dogra
R/o H. No. A-348, Durga Vihar,
Devil Extension, New Delhi- 110 062
Posted as Lab Asst. At PHC Palam,
New Delhi- 110 040

... Applicant

(By Advocates: Ch. Rabindra Singh)

Versus.

1. Union of India through Secretary
Ministry of Health and family Welfare
Nirman Bhawan, New Delhi- 110 001
2. Director General
Health Services, Nirman Bhawan
New Delhi- 110 001
3. The Chairman
Department Anomaly Committee
Ministry of Health and Family Welfare
Nirman Bhawan, New Delhi – 110 001
4. The Director
Rural Health Training Centre (RHTC)
Najafgarh, New Delhi – 110 040

.... Respondents

(By Advocate: Ms. Avinash Kaur)

ORDER (ORAL)**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Heard both sides.

2. Learned counsel for the applicant argued that Lab Assistants of Safdarjung Hospital had been granted pay scale of Rs. 4000-6000 w.e.f. 01.01.1996 in pursuance to the Order passed by this Tribunal in OA 1464 /2003 dated 13.01.2004. He submitted that in order to seek the same benefits, the applicant made representation to the respondents on 15.06.2011, followed by reminder dated 12.07.2011 and 02.01.2012. Respondents have rejected her claim vide their order dated 16.01.2012 without deciding the issue of parity between the applicant herein and Lab Assistants of Safdarjung Hospital.

3. After considering the statement of both counsel, we are of the opinion that OA can be disposed of with the direction to the Respondents to reconsider the representations preferred by the applicant in consultation with the Ministry of Finance and decide whether the applicant was similarly placed as the Lab Assistants of Safdarjung Hospital. In case it is found that she is similarly placed then she may be granted the same benefits. In any case the respondents shall decide the representations of the applicant by

passing a speaking order within three weeks from the date of receipt of a copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/neha/